

CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH

R. A. No.: 33 of 2006

[Arising out of OA 786 of 2005]

[Patna, this Wednesday, the 17th Day of May, 2006]

.....
C O R A M

HON'BLE SHRI JUSTICE P.K.SINHA, VICE-CHAIRMAN.

.....
Shashi Mohan Singh[S.M.Singh]

Vs.

Union of India & Ors.

Counsel for the applicant:- Shri Gautam Bose.
Shri Vikash Jha.

Counsel for the respondents:- N o n e.

O R D E R

Justice P. K. Sinha, V.C.:- This review application has been placed in chamber which seeks a review of order recorded by this Tribunal in OA 786 of 2005, disposed of by order dated 09.03.2006.

2. The OA was against the transfer of the applicant. In that regard the aspects involved in the case were fully considered in order dated 09.03.2006. From a perusal of the R.A. it appear that an attempt has been made to re-argue the case which cannot be allowed in a review application.

3. That being so, this R.A. is dismissed.


[P.K.Sinha]/VC

skj.